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16.01.2006

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MA 839/2005  
OA 2766/2003

Present: Shri Sachin Chauhan, counsel for applicant.  
Ms. Bimla for Shri V.S.R. Krishna, counsel for respondent no.1.  
Shri Vijay Pandita, counsel for the respondent no.2.  
Shri Sunil Fernandes for Shri Maninder Singh, counsel for respondent no.3.

MA 839/2005

On the submission advanced by Shri Sachin Chauhan, learned counsel appearing for the applicant, the order of the Tribunal has already been implemented by the respondents. In view of this, the application seems to have become infructuous. Accordingly, it is closed.

Y  
(N.D. Dayal)  
Member (A)

B  
(B. Panigrahi)  
Chairman

/kdr/